COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 144 OF 2015 & IA NO. 223 OF 2015

Dated: 31st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Bhilangana Hydro Power Ltd. ... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1

Mr. Sitesh Mukherjee Mr. Sarul Jain for R.2

ORDER

IA No. 223 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for further hearing on <u>21.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai)
Chairperson

ts/vt